

O.A. No. 917 of 1994.

alongwith OA 837/94

20/1/1995

Hon'ble Mr. K. Muthukumar, A.M.

Hon'ble Mr. J.S. Dhaliwal, J.M.

None for the applicant. Sri Satish Chaturvedi
counsel for the respondents states that the applicants were
allowed to take the Civil Services Main Examination, on the
basis of the interim order passed on 20th June 1994.

The learned counsel for the respondents states that the
results of the Civil Services Prelim Examination had
already been declared and the candidates had not appeared
in the Main Examination.

In view of this, these O.A.s have become
infructuous. The applications, are, therefore, dismissed.

J.S.D.

A.M.

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